

IA 4040/2023-

1. Mr. Naman Kamdar for the Liquidator is present and Mr. Ashish Pyasi for the Respondent is also present.
2. Ld. Counsel for the Maharashtra State Electricity Distribution Company Limited (MSEDCL) places reliance on communication dated 27.06.2024 whereby the present Superintendent Engineer MSEDCL had suggested the Applicant to make amendment in the application which is stated to be noted by the Applicant. However, the Applicant is not aware about the email communication. Respondent No. 02 is directed to provide a copy thereof to the Applicant.
3. The Applicant is directed to seek further instruction from their client, whether to proceed further in the matter or otherwise.
4. List this matter on **04.07.2024** for further consideration.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**

Neeraj